Shri Bansal: Yes; wheat flour; where is it so selling?

Oral Answers

Shri M. V. Krishnappa: Our imported cost sometimes comes to that though we supply at cheaper You must know that we are subsidising

Shri Bansal: Eight annas per pound?

Shri A. M. Thomas: May I enquire whether the Food Ministry has enquired into the claims made by this Association with regard to the nutritive value of tapioca flour as well as pala-tability and if so, what has been the result?

Shri M. V. Krishnappa: We are just examining this question.

INLAND WATER TRANSPORT BOARD FOR SOUTH INDIA

*1881. Dr. Ram Subhag Singh: Will the Minister of Transport be pleased to state:

- (a) whether Government propose to set up an inland Water Transport Board for South India;
- (b) whether the opinions of the State Governments concerned have been elicited for setting up that Board; and
- (c) how many State Governments of South India nave expressed their willingness to contribute to the funds of that Board?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Kiian): (a) Yes. A proposal to set up a Board for South India is under consideration by the Government. The budget for 1953-54 contains a provision of Rs. 2 lakhs towards the Central Government's contribution to that Board, if it is formed.

(b) and (c). The views of the Governments of Madras and Travancore-Cochin have been invited and are awaited.

Dr. Ram Subhag Singh: Arising out of the reply just given that the Central Government's share would be two lakhs, may I know what would be the share of the State Governments, and whether any share is being borne by

Shri Shahnawaz Khan: One lakh annually for the next three years.

Dr. Ram Subhag Singh: May I know whether only these two State Govern-ments, Travancore-Cochin and Madras, are going to participate in this scheme or any other State?

Shri Shahnawaz Khan: The newly formed Andhra State might also participate.

Dr. Ram Subhag Singh: May I know how this Board is going to he constituted and what would be its functions?

Shri Shahnawaz Khan: The matter is still under consideration.

Shri Kanungo: Is there any posal for constituting a Board pro-Eastern India?

The Deputy Minister of Railways and Transport (Shri Alagesan): There is already a Board called the Ganga-Brahmaputra Water Transport Board existing and it is working.

HOMOBOPATHY

*1882. Shri S. C. Samanta: (a) Will the Minister of Health be pleased to state whether the proposals of the re-presentatives of Homocopathy as en-dorsed by the Planning Commission have been considered by the Ministry?

- (b) If so, what are the steps proposed to be taken during the Five Year Plan period, year-wise?
- (c) What amount will be spent in all?
- (d) How do the proposals differ from the recommendations of the Homoeopathic Enquiry Committee?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) to (c). The proposals are under consideration in consultation with the representatives of the Homoeopathic profession. It is not possible at this stage to give an idea of the expenditure likely to be incurred.

- (d) The proposals are similar to the recommendations of the Homoeopathic Enquiry Committee.
- Shri S. C. Samanta: May I know whether it is a fact that the State Governments were advised not to allow Homeopathic institutions to be opened after the establishment of the Homoopathic Enquiry Committee Enquiry and if so, whether that order stands at present?

Shrimati Chandrasekhar: No. Sir.

Shri S. C. Samanta: May I know whether any special department is going to be opened for the implementation of the proposals both of the Five-Year Plan and of the Enquiry Committee